

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 163 of 2013

Dated : 2nd September, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Power Transmission Corporation of Uttarakhand Ltd.Appellant(s)

Versus

**Uttarakhand Electricity Regulatory
Commission & Ors.**

...Respondent(s)

Counsel for the Appellant (s):	Mr. M.G. Ramachandran Mr. Sarul Jain Mr. Kamal Kant Mr. Santhosh Vashisht
Counsel for the Respondent(s):	Mr. Sanjay Sen, Sr. Adv. Ms. Shikha Ohri Mr. Buddy A. Ranganadhan for R.1

ORDER

The learned counsel for the Respondent No.2 is filing reply today after serving copy on the other side.

Mr. Buddy A. Ranganadhan, the learned counsel appearing for the Commission-Respondent No.1 seeks some time to file the reply. Accordingly, he is directed to file the same on or before 16.09.2013 after serving copy on the other side.

Post the matter before the other Bench comprising of Chairperson and Hon'ble Rakesh Nath on **18.09.2013**. In the

meantime, Rejoinder, if any, be filed after serving copy on the other side.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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